

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:6184
ANSWERED ON:05.05.2000
TRANSPORT SUBSIDY IN WEST BENGAL
AKBOR ALI KHANDOKER

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Centrally sponsored scheme on Transport Subsidy is under implementation in West Bengal;
- (b) if so, the number of proposals received from West Bengal under the scheme during the last three years;
- (c) the details of amount released to West Bengal during the period under the transport subsidy scheme;
- (d) whether the Government is satisfied with the progress of the scheme in West Bengal; and
- (e) if so, the details thereof ?

Answer

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI MURASOLI MARAN)

- (a): The Transport Subsidy Scheme introduced in July, 1971 was applicable to the District of Darjeeling in the State of West Bengal. The validity of the scheme for the States other than States in North Eastern region has since expired on 31.3.2000.
- (b)&(c): The scheme is operated through the agency of the State Government. Reimbursement claim for an amount of Rs.79.70 lakh pertaining to one industrial unit was received from the State of West Bengal during the last 3 years and the amount was released to the State Government.
- (d)&(e) : The industrial development of a State is the responsibility of the concerned State Government. Central Government supplements their efforts by providing fiscal and other concessions. The Transport Subsidy scheme was one of such incentives available for promoting industrialisation in the Darjeeling District of West Bengal.